

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:95
ANSWERED ON:22.02.2011
DEVELOPMENT OF FOOD PROCESSING INDUSTRIES
Sethi Shri Arjun Charan

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the names of the schemes being implemented for promotion and development of food processing industries in the country;
- (b) whether the Government provides any incentives particularly financial assistance and other promotional measures to facilitate creation of food related infrastructure in the country;
- (c) if so, the details of such assistance provided to such entrepreneurs over the last three years in different States/UTs with special reference to Odisha; and
- (d) the details of Food Processing Industries debarred from getting financial assistance in the State of Odisha alongwith the reasons therefor?

Answer

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES(SHRI HARISH RAWAT)

(a): The Ministry of Food Processing Industries (MFPI) has been implementing various plan schemes for promotion and development of food processing sector i.e. i) Scheme for Infrastructure Development with major components i.e. Mega Food Park, Cold Chain, Value Addition & Preservation Infrastructure and Modernization of Abattoirs and ii) Technology Upgradation/ Establishment/Modernization of Food Processing Industries (FPIs), iii) Scheme for Quality Assurance, Codex Standards and R&D iv) Scheme for Human Resource Development, v) Scheme for Strengthening of Institution and vi) Scheme for Upgradation of Quality of Street Food.

(b) & (c): In order to facilitate creation of food processing related infrastructure, under the Scheme for Infrastructure Development, Government has approved scheme for Mega Food Parks, Cold Chain, Value Addition & Preservation Infrastructure and Modernization of Abattoirs. The details of financial assistance provided under these components over the last three years in various states including that of Odisha is at Annexure.

(d): Financial assistance is released to FPIs under Scheme of Technology Upgradation/ Establishment/Modernization of Food processing Industries on the basis of E-Portal request & submission of requisite documents. Ministry has not debarred for assistance to any FPI from Odisha, claims are however pending for disbursement due to budgetary constraints.